## NEW DELHI BENCH NEW DELHI

C. P. NO. 81(ND)2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY: M/s. Ms. Parul Kapoor & ors. V/s. M/s. S.M Brass House Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. PETELY AGRANDE AND R-182 Retol

## ORDER

Vide order dated 31.05.2016, though four weeks' time had been granted to the respondents to file their reply, they have failed to do so. Ld. Counsel for the respondent prays for one weekstime more to file the same. In the interest of justice, one further opportunity is granted to them to file their reply. Rejoinder, if any, be filed within one week thereafter.

To come up on 21.08.2016.

Sd/\_ (Ina Malhotra)

Member Iudicial

(R.Varadharajan) Member Judicial